

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 267/16	TP 211/17	Hearing	391 / 394	Elecon Measure-ments Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

JOHN PAUL &
40160000

Petitioner

[Signature]
30/3/17

Counsel for Petitioner Company is present. He is directed to comply the objections raised by the Registry of Hon'ble High Court of Karnataka.

List it on 21.04.2017. He has filed two sets of copies.

[Signature]
MEMBER (J)

[Signature]
MEMBER (T)